

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 156**

**COMP.APPL/52(CH)2024**  
**COMP.APPL/58(CH)2024**  
**And**  
**CP No. 5/Chd/Pb/2024**

**IN THE MATTER OF**

**Paramjit Singh Bains & Ors.**

...

**Petitioners**

**Versus**

**Sui Dhaaga Sewing Machines Ltd. & ...  
Ors.**

**Respondents**

**Under Section: 241-242 & 447, CA 2013**

**Rule: 11 of NCLT**

**Order delivered on 10.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 05.07.2024.

Sd/-  
**Court Officer**